

[Print](#)**Defective Case Register from 2025-09-11 to 2025-09-11**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|--|
| 1 | D-BLAPL/27742/2025 | SK. ZAFARULLA | 2025-09-11 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) Petitioner is a male member. But in certified copy of the Lower Court rejection order, it is wrongly mentioned W/o instead of S/o. |
| 2 | D-BLAPL/27785/2025 | SURYAKANTA DWIBEDI | 2025-09-11 | 30-OTHER DEFECT (IF ANY) counsel not signed in assessment slip. |
| 3 | D-CRLREV/27922/2025 | SURYAKANTA DWIBEDI | 2025-09-11 | 1. Good ground certificate not filed |
| 4 | D-WP(C)/36147/2025 | SANJIB MOHANTY | 2025-09-11 | Date in annex.11 not tally with index. |
| 5 | D-WP(C)/36150/2025 | SANJIB MOHANTY | 2025-09-11 | Date 14-3-2012 in annex.11 not tally with index. |
| 6 | D-WP(C)/36299/2025 | RANJAN KUMAR NAYAK | 2025-09-11 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of order not tally with Index. Page 15,22 not neat. |
| 7 | D-BLAPL/27786/2025 | SURYAKANTA DASH | 2025-09-11 | 30-OTHER DEFECT (IF ANY) Date of annex.1 not tally with date chart. |
| 8 | D-RSA/34485/2025 | MAHESWAR MOHANTY | 2025-09-11 | The discrepancy in the name of Appellant No-4 as per L.A.Court be reconciled. |
| 9 | D-WP(C)/36146/2025 | KSHIROD KUMAR ROUT | 2025-09-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. sl.no.2 of affidavit, not furnished as pr cause title |
| 10 | D-CRLMC/27283/2025 | AMIT PRASAD BOSE | 2025-09-11 | 30-OTHER DEFECT (IF ANY) 1. Fathers name of the petitioner nos. 7 and 8 not mentioned in cause title. 2. GR case number not correctly furnished in Synopsis and para no.1 |
| 11 | D-RPFAM/36781/2025 | SUPRIYO RANJAN MAHAPATRA | 2025-09-11 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . nomenclature not correct, it may be register as CRLMP |
| 12 | D-BLAPL/27799/2025 | PRASANTA KUMAR NANDA | 2025-09-11 | As per FIR DETAILS, DATE OF DISP.OF NOT MENTIONED IN REF. CERTIFICATE. |
| 13 | D-CRLMC/27290/2025 | SUSANTA KUMAR ROUT | 2025-09-11 | 30-OTHER DEFECT (IF ANY) 1. This case related to sexual offence the name of victim ,Informants and their address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter. |

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| 14 | D-CRLREV/27052/2025 | RABINDRA NATH PRUSTY | 2025-09-11 | Good Ground certificate and Odia undertaking not mentioned. |
| 15 | D-CMP/36756/2025 | BUDHIRAM DAS | 2025-09-11 | 30-OTHER DEFECT (IF ANY) 1.Petitioner and O.P-14 is the one and the same person be corrected. 2.Defendant No-9 not made Party in this petition. 3.Annexure-1 and A-2 are illegible. |
| 16 | D-RSA/35427/2025 | MANAS RANJAN BAUG | 2025-09-11 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 17 | D-WP(C)/36711/2025 | BRAJA MOHAN SARANGI | 2025-09-11 | Vehicle Regd NO OD05Y 1301 mentioned in the prayer portion may be corrected. |
| 18 | D-WP(C)/36386/2025 | SOUMYA RANJAN MOHANTY | 2025-09-11 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.12 not neat and legible. |
| 19 | D-WP(C)/36195/2025 | SANGRAM JENA | 2025-09-11 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.27 not neat and legible. |
| 20 | D-WP(C)/36657/2025 | KUNAL KUMAR SWAIN | 2025-09-11 | 30-OTHER DEFECT (IF ANY) Address of the petitioner in cause title does not tally with the affidavit. 2.Anx-4 wrongly mentioned at page no.36 instead of Anx-7. |
| 21 | D-CRLREV/28164/2025 | UMA CHARAN MISHRA | 2025-09-11 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.C.copy Annex-1 not filed 2.Undertaking not mentioned |
| 22 | D-WP(C)/36161/2025 | PRAVASH CHANDRA MAHAPATRA | 2025-09-11 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 46 and 81 not neat. |
| 23 | D-WP(C)/36239/2025 | UMARANI PANDA | 2025-09-11 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 24 | D-CMP/36344/2025 | RAGHUNATH DASMOHAPATRA | 2025-09-11 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 25 | D-CMP/36343/2025 | RAGHUNATH DASMOHAPATRA | 2025-09-11 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Status of parties not mentioned in cause title. |
| 26 | D-ABLAPL/28030/2025 | ABINASH ROUSTRAY | 2025-09-11 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Petitioner No. 7 not signed in Vakalatnama |
| 27 | D-ABLAPL/28028/2025 | ABINASH ROUSTRAY | 2025-09-11 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY |

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| | | | | MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 28 | D-CRLMC/28037/2025 | PRATIK DASH | 2025-09-11 | 30-OTHER DEFECT (IF ANY) Page no.13 not in orde |
| 29 | D-CRLMC/27410/2025 | DEBASNAN DAS | 2025-09-11 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 30 | D-CRLMC/28049/2025 | SOUMIK SPANDAN TRIPATHY | 2025-09-11 | 30-OTHER DEFECT (IF ANY) 1. Address of the petitioner in cause title not tally with affidavit. |
| 31 | D-WP(C)/36702/2025 | BRAJA MOHAN SARANGI | 2025-09-11 | 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Name of the Respondent not mentioned in V.nama.2.Copy not served on S.C.(T). |
| 32 | D-WP(C)/36658/2025 | RUPESH KUMAR KANUNGO | 2025-09-11 | Detail address of the petitioner not furnished in the affidavit.2.page no.29 not neat and legible. |
| 33 | D-WP(C)/36708/2025 | BRAJA MOHAN SARANGI | 2025-09-11 | Vehicle Regd No OD22H 8812 mentioned in the date chart may be corrected. |
| 34 | D-ABLAPL/27724/2025 | SATYA JEET ROUT | 2025-09-11 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs.50/- to be paid on v.nama |
| 35 | D-ABLAPL/27905/2025 | PRASANNA KUMAR NANDA | 2025-09-11 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. sl.no. of paragraphs not correct in affidavit. |
| 36 | D-BLAPL/27523/2025 | ASIT KUMAR JENA | 2025-09-11 | 1.A.fee is deficient on Rejection order. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 11-09-2025 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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